

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2825
ANSWERED ON:12.12.2006
VEHICLE THEFT
Yadav Shri Parasnath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) Whether the incidents of vehicle theft are on increase in Delhi;
- (b) If so, the details thereof;
- (c) The total number of such cases reported by the Delhi Police during each of the last three years, vehicle-wise, district-wise;
- (d) The total number of such cases solved/unsolved by the Delhi Police, separately, district-wise;
- (e) The steps taken by the Government to solve all the cases;
- (f) Whether most of the such cases are not reported by the Delhi Police;
- (g) If so, the action taken by the Government against such officials; and
- (h) The steps taken by the Delhi Police to stop such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIS. REGUPATHY)

(a) & (b): Yes, Sir. A total of 8314 cases of theft of vehicles in Delhi have been registered by Delhi Police upto 30th November, 2006 as compared to 7793 such cases registered during the corresponding period in 2005.

(c) & (d): The requisite information is given in annexure.

(e) : The steps taken by Delhi Police to solve such case include keeping surveillance on auto thieves and gangs in NCT of Delhi; monitoring closely the activities of recently released criminals; setting up of Anti-Auto Theft Squad in all the Districts for prevention and detection of cases of vehicle theft; and monitoring the progress of investigation of these cases by senior Officers.

(f) to (h): Delhi Police takes immediate legal action as and when cases of theft are reported. The steps taken by Delhi Police to ensure proper registration of cases of vehicle theft include regular briefing of staff by senior officers; conducting surprise checks by senior officers/ Vigilance Department; handling of such complaints by senior officers themselves; taking departmental action against officers found to be involved in such activities; displaying time table at every Police Stations regarding availability of SHO and other senior officers to attend to public grievances/problem/complaints; and starting E-mail services where any citizens can lodge complaints without delay.